

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 447(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.11.2017**

**NAME OF THE COMPANY: M/s Seth Thakurdas Khinvraj Rathi Vs. M/s
Cals Refineries Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

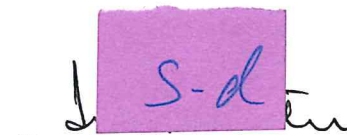
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Ms. Sangeeta Bharti & Mr. Krishanu Adhikary, Advocates		
	For the Respondent:	Mr. Dinesh Rastogi and Ms. Harshita Agarwal, Advocates		

ORDER

Reserved for orders.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)